

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3801

ANSWERED ON:19.12.2006

SECURITY TO VIPS

Appadurai Shri M.;Bishnoi Shri Jaswant Singh;Meghwal Shri Kailash;Murmu Shri Hemlal;Shakya Shri Raghuraj Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) The criteria adopted by the Government to provide security cover to persons/VVIPs ;
- (b) The total numbers/names of persons/VIPs, who have been provided various categories of security, category-wise, particularly Y, Z and SPG;
- (c) The total annual expenditure incurred on such security;
- (d) Whether any Expert Committee has been constituted recently to examine/ review the security related matters ;
- (e) If so, whether such Committee has submitted the report; and
- (f) The details and recommendations made therein alongwith action taken thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a)&(b) : Security cover is provided to persons/VVIPs based on threat perception or on positional basis. The total number of persons/VIPs who have been provided with categorized security cover varies from time to time depending upon the reviews made in this regard.
- (c) : The total annual expenditure on providing security cannot be estimated as different State/UT Governments and agencies are involved in making the security arrangements.
- (d)to(f) : Yes, Sir. An Expert Committee has been constituted to review the policy on Personal Security. The report of the Committee is presently awaited.